

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1416
TO BE ANSWERED ON 02/08/2024

PMAY-G IN ANDHRA PRADESH

1416 SHRI BEEDHA MASTHAN RAO YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of beneficiaries under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in Andhra Pradesh, district-wise;
- (b) the funds sanctioned and allocated for the State in the last three years;
- (c) the number of beneficiaries who have been allotted houses under the scheme during the last three years;
- (d) the number of eligible beneficiaries who are yet to receive funds for construction of their houses; and
- (e) the time frame by which the sanctioned funds would be released to the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR CHANDRA SEKHAR PEMMASANI)

- (a) : A target of 2,46,430 houses was allocated to the State of Andhra Pradesh, against which, 2,46,426 houses have been sanctioned and 76,905 houses have been completed. The details of beneficiaries can be seen at the programme website at www.pmayg.nic.in---AwaasSoft--->Reports--->Houses progress against the target financial year.
- (b): During the last three years (from FY 2021-22 to FY 2023-24), Rs. 1079.03 crore has been allocated and Rs.269.76 crore has been released, as the Central Share of funds under PMAY-G to the State. Further, Rs. 815.61 crore has been allocated for the state during the current financial year.
- (c): 1,78,906 houses have been sanctioned to beneficiaries by the state during the last three years (i.e 2021-22 to 2023-24).
- (d): Out of 2,46,426 beneficiaries to whom houses have been sanctioned under PMAY-G, 1,79,900 beneficiaries have been released first installment under PMAY-G, 76,905 houses have been completed. Thus, funds are to be released by the state to 66,526 beneficiaries to whom no installment has been released till date. Also, funds are to be released for subsequent installments (2nd installment onwards) to 1,02,995 beneficiaries (who have already received their first installment), as per the conditions specified in the scheme guidelines.

- (e): The Central Assistance under PMAY-G allocated to state of Andhra Pradesh for financial year 2024-25 for pending houses is 815.61 Cr. The release of this fund is contingent on the utilization of funds by the state from SNA account, release of state share into the SNA account, submission of utilization certificate and utilization up-to the level specified by the Department of Expenditure in its guidelines issued from time to time. The funds will be released to the State upon the submission of complete proposal with supporting documents from the State to the Ministry. As on Date no proposal for release of funds from state government is pending.
